National Company Law Tribunal

Allahabad Bench

CP NO. (JB) 25/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT: U/S 60(5) of J&B of 2016

SI. NO. Name Designation Representation Signature

1. BISHNATIT DUBEY

2. MR. L. VISWANATHAN

3. MR. 4AURAV GUPFE From Cyrul Amarchand

Mangalde

4. MR. RAM KAUSHIK

5. MS. Guyan Jadwani Adv. for

RP- Dinkar

CP NO.(IB)25/ALD/2017 Subtanarian

Parties are represented by their respective counsel. Parties are at liberty to file their written submission within a week. Arguments are heard. Judgment is reserved.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash